

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/300/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMCO LTD

NAME OF THE RESPONDENT(S)

: EASWARI ELECTRICALS PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

AMI V. CATARIA (7845461422) COUNSEL FOR PETITIONER

**ORDER** 

Counsel for petitioner present. As seen the previous order made by the Adjudicating Authority, the respondent made a proposal for settlement and the petitioner have not agreed to the said proposal and the matter was posted for making submissions. Today there is no representation on behalf of the respondent. Counsel for petitioner is directed to inform the counsel for respondent regarding the next date of hearing. Put up on 04.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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